

12.04 hrs.

**MESSAGES FROM RAJYA SABHA**

**SECRETARY-GENERAL:** Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Payment of Bonus (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 28th January, 1976."
- (ii) 'I am directed to inform the Lok Sabha that the Regional Rural Banks Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 21st January, 1976, has been passed by the Rajya Sabha at its sitting held on the 29th January, 1976, with the following amendment:—

*Enacting Formula*

That at page 1, line 1,

for the words "Twenty-sixth Year" the words "Twenty-seventh Year"

be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendment be communicated to this House.'

- (iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting, held on the 29th

January, 1976, agreed without any amendment to the Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 27th January, 1976."

12.06 hrs.

**PAYMENT OF BONUS  
(AMENDMENT) BILL**

As passed by Rajya Sabha

**SECRETARY-GENERAL:** Sir, I lay on the Table of the House the Payment of Bonus (Amendment) Bill, 1976, as passed by Rajya Sabha.

**REGIONAL RURAL BANKS BILL**

As amended by Rajya Sabha

**SECRETARY-GENERAL:** Sir, I lay on the Table of the House the Regional Rural Banks Bill, 1976 which has been returned by Rajya Sabha with an amendment.

**ASSENT TO BILLS**

**SECRETARY-GENERAL:** Sir, I also lay on the Table the following seven Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 5th January, 1976:—

- (1) The Income-tax (Amendment) Bill, 1976.
- (2) The Unit Trust of India (Amendment) Bill, 1976.
- (3) The Appropriation Bill, 1976.
- (4) The Appropriation (Railways) Bill, 1976.